

Annexure-1

Name of the corporate debtor: **Radiant Bizcom Private Limited**; Date of commencement of liquidation: **13-12-2023**; List of stakeholders as on: **29-03-2023**

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Punjab National Bank	08-03-2023	559581238.12	559581238.12	Financial Creditor	Not Determine	yes	Enclosed	Not Determine	100	0	0	0	0	NA

Details of Security Interest:

Security Interest	<p>1. Account is Collaterally Secured by Mortgage of IPs: IP-Plot No. 79(P), CTS No. 761, 761/1, 761/4, Vill-Marol, Andheri Kurla Road, Andheri East, Mumbai-400059. Owned by M/s Armaan Projects Private Limited. Security Trustee- Axis Trustee services Ltd.</p> <p>Note: The above said IP Charge with term lenders of SAB Global Entertainment Media Private Limited i.e. PNB Rs. 50Cr and UBI Rs. 50Cr and to WC lender (i.e. M/s Radiant Bizcom & Matrix Bizcom Services Pvt Ltd of PNB). Hence in above property PNB share is 75% in three accounts i.e. M/s Radiant Bizcom Pvt Ltd, M/s Matrix Bizcom Services Pvt Ltd and M/s SAB Global Entertainment Media Private Limited. Share of Union Bank of India is 25%.</p> <p>Pledge of Shares 6,75,000 of M/s Assent Trading Private Limited.</p> <p>Pledge of Shares 7,65,000 owned by Mr. Kaustubh Purohit. (All above shares are also pledged in a/c M/s Matrix Bizcom Services Pvt. Ltd.)</p>
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